

Calcutta High Court (Appellate Side)

Scrutiny List From 31-08-2021 To 31-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1524/2021	MRS SAROJ THAKAR	SK OMAR SARIF	21-09-2021	XEROX ORDER COPY IS NOT ATTACHED AFTER PRESENTATION FORM
2	CRA	258/2021	SK. ANSAR	SUMAN DE	21-09-2021	DECLARATION NOT MADE WHETHER FILED IN TIME OR OUT OF TIME
3	CRM	5738/2021	NAJIBULLAH @HAKKANI @SAQUIB	ANIRBAN DAS	21-09-2021	1. CURRENT PRESENTATION FORM IS NOT GIVEN 2. PHONE NUMBER OF THE PETITIONER IS NOT WRITTEN ON THE PRESENTATION FORM
4	CRM	5744/2021	LI WAN THO	CHANDRA SEKHAR JHA	21-09-2021	WRONG DISTRICT CODE
5	CRM	5747/2021	SAIKAT DOLUI@BABAI	SOUMYA BASU RAY CHOWDHURI	21-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING)
6	CRM	5758/2021	ANIL MONDAL AND ORS.	SUJATA DAS	21-09-2021	NO NOTARY STAMP AFTER CORRECTION IN FIRST PARAGRAPH OF THE PAGE NO 3.
7	CRM	5760/2021	AMIRUDDIN	SHAHNAWAZ ALAM	21-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING).
8	CRM	5761/2021	RAJU DUTTA@LONG RAJU	SOURAV CHAKRABORTY	21-09-2021	ORDER DATED 28/07/2021 MENTIONED IN PARAGRAPH 1 (PAGE NO 2) DOES NOT TALLY WITH THE ORDER DATED 25/06/2021 WITH PAGE NO 1 AND THE ORDER SHEET.
9	CRM	5765/2021	SOHID SK@SAHIT MONDAL@SAHIT SK AND ANR.	SAYAN MUKHERJEE	21-09-2021	1. PRESENT STATUS OF THE PETITIONER DESCRIBING WHETHER THEY ARE IN JAIL OR NOT IS NOT WRITTEN. 2. NO WELFARE LOGO IS PASTED ON THE VOKALATNAMA. 3. LOWER COURT CASE NUMBERS ARE NOT WRITTEN ON THE FIRST PARAGRAPH.
10	MAT	909/2021	PAMPA MUKHERJEE AND ANR	SENJUTI CHAKRABORTY	21-09-2021	01. SHORT LIST OF DATES AND SYNOPSIS OF THE CASE IS EXCEED TWO PAGES LIMIT
11	SAT	89/2021	SITA DEVI@SITA DEBI	PRABHAT KUMAR SINGH	21-09-2021	1. CHANGE OF FONT SIZE AT PAGE 2 OF THE PETITION. 2. INCOMPLETE INFORMATION ABOUT LIST OF PAPERS
12	WPA	13572/2021	SANDHYA BHATTACHARYA	Shebatee Datta	21-09-2021	1. NO SIGNATURE PRESENT ON THE ZERO PAGE.
13	WPA	13592/2021	DIPAK CHATTERJEE	PARTHA CHAKRABORTY	21-09-2021	1) WRONG ADDRESSING OF THE HONBLE JUSTICE(ACTING) AT THE SECOND PAGE OF THE PETITION
14	WPA	13598/2021	PRITAM MANNA AND ORS	KOYELI BHATTACHARYYA	21-09-2021	NO NOTARY STAMP AFTER THE CORRECTION OF THE ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING) (PAGE NO 3)

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15	WPA	13599/2021	SANJAY BHATTACHARYA	SWAGATA POWALI	21-09-2021	1. NO SHORT LISTS OF DATES AND SYNOPSIS IS ATTACHED AFTER THE PRESENTATION FORM A. 2. IN THE INDEX NO PAGE NO. IS PROVIDED AFTER THE ZERO PAGE.
16	WPA	13606/2021	SANJOY SHIL	TARAPRASAD HALDAR	21-09-2021	01. SHORT LIST OF DATES AND SYNOPSIS OF THE CASE IS EXCEEDED TWO PAGES LIMIT
17	WPLRT	35/2021	NAMITA GHOSH	HMADRI KUMAR MAHATA	21-09-2021	1. PHONE NO OF THE PETITIONER IS NOT GIVEN. 2. INDEX PAGE IS INCOMPLETE.

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